

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 7/111/12
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY M/s. Sociedade De-Formento Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Rafique Dada,	Sr. Adv	Respondents Eunali Kotwal	
2.	Ms. Gmudate Maleya,	Adv		
3.	Ms. Amrita Narayan,	Adv.		
4.	Mr. Erach Kotwal,	Adv.		
5.	Mr. JOSEPH KOBIANTHARA,	Sr. Adv	Petitioners 	
6.	Mr. ERIC CORREIA,	Adv.		
7.	Mr. RATEEV KUMAR,	Adv.		

Order

For orders see order in CP 87/2006